

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

WP No. 10497 of 2022

*(HINDU FRONT FOR JUSTICE (REGD. TRUST NO. 976) THROUGH ITS PRESIDENT MS. RANJANA
AGNIHOTRI AND OTHERS Vs UNION OF INDIA MINISTRY OF CULTURE AND OTHERS)*

Dated : 11-05-2022

Shri Hari Shankar Jain, learned counsel with Shri Vishnu Shankar Jain, learned counsel and Shri Parth Yadav, learned counsel for the petitioner.

Shri Himanshu Joshi, learned counsel for the respondent/Union of India.

Shri Pushyamitra Bhargava, learned Addl. Advocate General for respondents/State.

Counsel for the parties jointly submit that the similar issue is already under challenge in W.P.No.(s) 6514/2013, 1089/2016 and 28334/2019 pending before this court. Counsel for the petitioner submits that he has filed some more documents which are not available in those writ petitions strengthening the claim of this present petitioner. Therefore, they may be permitted to file this petition in nature of Public Interest Litigation (PIL). Since, similar issue is under challenge and the Archaeological Survey of India is contesting the matter, therefore, the petition is **admitted**.

Issue notice.

List along with W.P.No.(s) 6514/2013, 1089/2016 and 28334/2019.

Matter be listed before the Registrar / OSD for the purpose of service of notice and completion of pleadings before listing the matter before this court.

**(VIVEK RUSIA)
JUDGE**

**(AMAR NATH (KESHARWANI))
JUDGE**

SS/-